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ITEM NO.28

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).28711-
28712/2010

(From the judgement and order dated 12/07/2010 in WP No. 2656/1976
& WP No.14892/1991 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 22/11/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr.Ardhendumauli Kr. Prasad,Adv
 Mr.Nirmal Ambastha,Adv.
 Mr.Ashish Pandey,Adv
 Mr. Nirnimesh Dube,Adv.

For Respondent(s) Mr. Amit Kumar,Adv.
 Mr.Somesh Chandra Jha,Adv.
 Mr.Ashish Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Not to-day.

[S.Sarangi]
AR-cum-PS

[Juginder Kaur]
COURT MASTER